



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Notary Section) **Civil Secretariat**
Jammu/**Srinagar.**

To

The Director Information,
J&K Srinagar.

No. LD(Notary) 2013/Interview

Dated. 13 -10-2017

Subject:- Interview notice for appointment of Notary Public
in Division Kashmir.

Sir,

I am directed to forward a copy of Interview notice for appointment of Notary public in the Division Kashmir. It is requested kindly to get the Interview notice published in leading News-Papers of Kashmir Division for wider publicity.

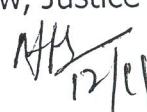
The matter may kindly be treated as **MOST URGENT.**

Yours faithfully,


12/10
(Khursheed Ahmad Bhat)

Assistant Legal Remembrancer,
Department of Law, Justice and P.A

Encls:- (Copy of Interview notice)


12/10


12.10.17



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu.

NOTICE

The interview of the Advocates who have applied for appointment as Notary Public shall be held as per the schedule given below. The list of the Advocates is annexed as Annexure "A".

S.No.	Date of Interview	Time	Venue	Division	Districts
1	24.10.2017	12.00. Noon	Room No 223 floor Civil Secretariat, Srinagar	Kashmir	Srinagar, Budgam, Kulgam, Anantnag, Pulwama, Ganderbal Baramulla, Kupwara, Shopian and Ladakh

All candidates are required to bring original testimonials and Experience Certificate on the date of interview.

"Annexure A"

DIVISION KASHMIR

DISTRICT WISE LIST OF NOTARIES

District Srinagar

S.No.	Name	Parentage	Residence
1.	Farhat Zia Soherwardy	S/o Zia Ul Islam Soherwardy	121, Green Avenue Hyderpora, Srinagar
2.	Shugufta Maqbool	S/o Mohammad Maqbool Bhat	Pathpora Kawdora Srinagar
3.	Nyla Yaseen	D/o Mohd. Yaseen Magray	Srinagar
4.	Abdul Salam Sofi	S/o Abdul Samad Sofi	Sazgari-Pora Hawal, Srinagar
5.	Shaista Rasool Wani	D/o Ghulam Rasool Wani	R/o Bon Mohalla, Degakadul Soura

